

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

239. CP/7(MB)2022

IN THE MATTER OF

Joint and Several Trustee Of The Property Of Bhupendra Jivrajbhai Surani
Through Authorized Representative Vinod Kr Kaushik ... Petitioner

Vs

J.B. Property Developers Private Limited ... Respondent

U/s 241(1) of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent: Adv. Mansha Khemka (R1 & R2) (VC)

ORDER

Due to paucity of time, the matter could not be taken up. List on **19.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/